

Swachh Bharat Cess

1038. SHRI G.C. CHANDRASHEKHAR: Will the Minister of FINANCE be pleased to state: the details of the Total Swachh Bharat Cess collected during the last five years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): The levy of Swachh Bharat Cess (SBC) was imposed with effect from 15th November, 2015. The levy of Swachh Bharat Cess has been abolished with effect from 1st July, 2017. The Swachh Bharat Cess collection in previous financial years are given as below:—

Financial Year	SBC Collection (₹ in crore)
2015-16	3925.74
2016-17	12,474.87
2017-18	4243.40
2018-19	Not Applicable

Special package funds to Andhra Pradesh

1039. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether Government has released any funds to Andhra Pradesh (AP) under the Special Package announced by it in September, 2016;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the eligibility of AP, year-wise, under special assistance, which would make up for the additional central share the State received during 2015-16 to 2019-20, if the funding of CSS would have been shared in the ratio of 90:10 between Centre and the State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (d) Yes, Sir. The funds released to the successor State of Andhra Pradesh is as below:—

(₹ in crore)

Sl. No.	Provisions of Andhra Pradesh Re-organization Act (APRA), 2014	Items identified for providing 'Special Assistance'	Central Assistance provided under APRA, 2014 as on 06.02.2020
1.	Section 46(2)	Resource gap	3979.50
2.	Section 46(2) & (3) and 94 (2): special development package for backward areas.	Development Grant for 7 backward districts of the State covering Rayalaseema and North Costal Region	1050.00
3.	Section 6 & 94 (3) & (4): Central support for creation of new capital city	Assistance for Capital City for Development of essential infrastructure etc.	2500.00
4.	Section 90(1) Polavaram Irrigation Project is hereby declared to be a National Project	Polavaram Irrigation Project	8614.70
		Sub TOTAL	16144.20
5.	Special Assistance Measure		15.81 ^s
	GRAND TOTAL		16160.01

\$: Based on the request of the State Government of Andhra Pradesh, not having audited figures of the state finances with respect to funding of Centrally Sponsored Schemes made available by the Auditor General of the State, the Union Government has released ₹ 15.81 crore towards repayments of interest liabilities of EAPs signed and disbursed by the State during 2015-16 to 2017-18 in 2018-19 to the State Government of Andhra Pradesh.

Making public the recommendations of task force on DTC

1040. SHRI NEERAJ SHEKHAR: Will the Minister of FINANCE be pleased to state: